

Central Administrative Tribunal, Principal Bench

Original Application No.1352 of 2001

New Delhi, this the day of 28th May, 2001

Hon'ble Mr.V.K.Majotra, Member (Admnv)  
Hon'ble Mr.Kuldeep Singh, Member(J)

Shri Surinder Nath Mishra  
S/o Shri D.N.Mishra,  
Manager, Staff Canteen  
Northern Railway  
Railway Station  
Delhi.  
(By Advocate Shri S.K.Sawhney)

-Petitioner

Versus

1. Union of India through General Manager, Northern Railway, Baaroda House New Delhi.
2. Divisional Railway Manager, Northern Railway, Chelmsford Road, DRM Office, New Delhi.
3. Senior Division Personnel Officer, Northern Railway DRM Office, Chelmsford Road, New Delhi. -Respondents

O R D E R (Oral)

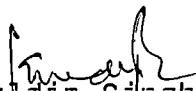
By Kuldeep Singh, Member(J)

In this O.A. the applicant has sought a direction to respondents to promote him to the upgraded post of Manager in the scale of Rs.5000-8000. Applicant made a representation dated 14.5.2001(Annexure A-4) but the same was alleged to be orally rejected. In view of the above we consider that this OA can be disposed of at this stage with the following directions to the respondents. They should consider the representation of the applicant dated 14.5.2001 and pass a speaking and reasoned order thereon and while considering the applicant's representation dated 14.5.2001 respondents should also keep in view their own letter dated 8.8.2000 in which they have mentioned a judgement of the Hon'ble Supreme Court dated 16.9.99. Respondents should decide

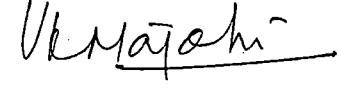
(3)

(2)

representation of the applicant within a period of one month from the date of communication of this order. The OA stands disposed of. No costs.

  
(Kuldip Singh)  
Member (J)

/kd/

  
(V.K. Majotra)  
Member (Admnv)